Name of the corporate debtor: West Haryana Highways Projects Private Limited | Date of commencement of CIRP: 15.10.2026 | List of creditors as on: 05.11.2026

Annexure – 4

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Assets Care & Reconstruction Enterprise Limited (trustee of ACRE-160-Trust)	29.10.2026	5,98,71,17,007.00	1,71,57,00,000.00	Claim arising from repayment obligations undertaken by the Corporate Debtor under the Tripartite Agreement dated 29.06.2015 in respect of loans and advances received from Era Infrastructure (India) Limited, originally financed by ICICI Bank and subsequently assigned to ACRE under the Assignment Agreement dated 20.05.2026.		No	10.56%	–	–	–	4,27,14,17,007.00	The status of security interest is presently under verification. Accordingly, the creditor has been provisionally included in the list of Unsecured Financial Creditors, subject to verification of the security interest.
2	Era Infra Engineering Limited (EIEL)	29.10.2026	18,53,669.46	–	Claim arising from the settlement of financial creditors' dues under the approved Resolution Plan of Era Infra Engineering Limited ("EIEL"), the corporate guarantor of the Corporate Debtor		Under verification	–	–	–	–	18,53,669.46	
TOTAL			**5,98,89,70,676.46**	**1,71,57,00,000.00**				**10.56%**	–	–	–	**4,27,32,70,676.46**	